

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4650

ANSWERED ON:12.08.2014

REHABILITATION OF PAKISTANI MIGRANTS

Choudhary Col. (Retd) Sona Ram;Kumar Shri Ashwini;Raj Dr. Udit

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a large number of citizens from Pakistan, Afghanistan and other neighbouring countries have migrated to India due to religious persecution and have not gone back to their countries;
- (b) if so, the number of these citizens, country-wise along with those settled in Delhi during each of the last three years;
- (c) whether some Non-Governmental Organizations (NGOs) in Delhi are supporting these citizens and if so, the grants given by the Government during each of the last three years;
- (d) whether the Government proposes to permanently rehabilitate these citizens in the country; and
- (e) if so, the details thereof and the steps taken/proposed to be taken by the Government to address the issue?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): As per information available some foreign nationals from the neighbouring countries who came to India on valid visa have not gone back to their respective countries on the grounds of religious persecution. The nationality-wise data of such foreign nationals settled in Delhi is not centrally maintained.

(c): Some Non-Governmental Organizations (NGOs) in Delhi are reportedly supporting such foreign nationals. As per information available, Ministry of Home Affairs has not given any grant to these NGOs.

(d) to (e): With reference to representations received from such Pakistani nationals who have not gone back to Pakistan on the grounds of religious persecution, the Ministry of Home Affairs has issued instructions on 7th March, 2012 to all State Governments / Union Territory Administrations to consider requests of such Pakistan nationals, in the light of the general guidelines issued by the Government for dealing with cases of foreign nationals in India, who claim to be refugees, for grant of Long Term Visa (LTV). Grant of LTV to such Pakistani nationals is a continuous process. Government has so far approved grant of LTV in respect of 428 such Pakistani nationals (385 in Delhi, 25 in Rajasthan, 5 in Uttar Pradesh and 13 in Uttarakhand).